



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref.No. H63999/C-7/water-70/21

Date 30/7/21

Email

To,

The Registrar General,
Principal Bench,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.

Sub.: Regarding written submission for prosecution against M/s Dhampur Sugar Mill Ltd. (Sugar Unit), Dhampur, Bijnor.

Sir,

In compliance of the direction passed by Hon'ble National Green Tribunal in the order dated 23-07-2021, written submission regarding prosecution against M/s Dhampur Sugar Mill Ltd. (Sugar Unit), Dhampur, Bijnor is hereby attached with a request to put up before Hon'ble National Green Tribunal for kind perusal.

Encl: As Above

Yours Sincerely,


30.7.21
(N.K. Chauhan)
Chief Environment Officer
Circle-7

OA 539/2019

With

I.A. 376 of 2020

Adil Ansari

Vs.

Dhampur Sugar Mills Ltd & Ors

Order Dated 23-07-2021

Uttar Pradesh Pollution Control Board, Lucknow

Handwritten signature

Written submission regarding prosecution against M/s Dhampur Sugar Mill Ltd. (Sugar Unit) Dhampur Bijnor

Hon'ble NGT in OA no. 539/2019 vide order dated 23-07-2021 passed following directions-

"We have heard learned Counsel for the applicant, CPCB, State PCB and the industrial unit.

Hearing concluded. Order reserved. Written submissions, if any, may be filed till 2.8.2021. The order will be uploaded on the website on or before 01.09.2021."

In the above mentioned O.A. No. 539/2019 further action has been taken that UP Pollution Control Board has filed complaint case number 3306 of 2021 on 27-07-2021 against M/s Dhampur Sugar Mills Ltd., (Sugar Unit) Dhampur Bijnor under section-43 of the Water (Prevention & Control of Pollution) Act, 1974 in the Court of Special Judicial Magistrate (Water & Air Pollution Control), Lucknow.

G. C. Arya
AEE.
UPPUB
Arya
JEB.

Adil
Ansari
CEO